GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO- 144 TO BE ANSWERED ON- 02/02/2022

FUNDS FOR SCHEDULED TRIBE COMPONENT

144. SHRI DEREK O' BRIEN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the budgetary allocation for the Scheduled Tribe component during the Financial Year 2021-22;
- (b) what amount of the same has been utilized during the current Financial Year, State-wise details thereof; and
- (c) the steps being taken by the Ministry to ensure that the Scheduled Tribe component is not being utilized for any activities like illegal mining and displacement of tribal groups, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

- (a) The budgetary allocation by the obligated Central Ministries/Departments under Development Action Plan for Scheduled Tribes (DAPST)/Tribal Sub Plan (TSP)/Scheduled Tribe Component (STC) for the financial year 2021-22 is Rs. 78256.31 crore. Further, as per information received from States/UTs the budgetary allocation under State TSP for the financial year 2021-22 is Rs. 128871.33 crore.
- (b) The State-wise details of TSP funds released for tribal development by obligated Central Ministries/Departments during current financial year are placed at **Annexure I**. Further, details of funds allocated and expenditure made under State TSP during current financial year are given at **Annexure II**.
- (c) The Ministry of Tribal Affairs is the nodal Ministry for overall policy, planning and coordination of programmes of development for the Scheduled Tribes (STs). However, with regard to sectoral programmes and schemes of development of these communities, policy, planning, monitoring, evaluation, etc., as also their coordination are the responsibility of the concerned Central Ministries / Departments, State Governments and Union Territory Administrations. NITI Aayog has issued guidelines for earmarking, effective utilization of TSP funds by the obligated Ministries/Departments for the welfare and development of STs.

Ministry of Tribal Affairs has developed STC MIS Portal with web address: https://stcmis.gov.in for monitoring of TSP / STC funds of the obligated Ministries/Departments. The Ministry also takes meetings periodically with the obligated Ministries/Departments to review allocation, utilization, and physical progress under TSP/STC. Adherence of TSP allocation earmarking norm as per guidelines, identification of schemes, allocation and utilization of TSP funds under such schemes which provide specific benefits to STs, setting up of target/deliverables under TSP and monitoring of progress, etc., are emphasized in the review meetings. Physical progress under TSP/STC is also obtained from the Ministries/Departments.

Statement referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 144 for 02.02.2022 by SHRI DEREK O' BRIEN regarding "FUNDS FOR SCHEDULED TRIBE COMPONENT"

TSP fund released# to State Governments by obligated Central Ministries/Departments during current financial year

(Rs. in Crore)

SN	State/UT	2021-22
1	Andaman And Nicobar Islands	7.97
2	Andhra Pradesh	719.96
3	Arunachal Pradesh	847.82
4	Assam	1164.21
5	Bihar	675.83
6	Chandigarh	2.45
7	Chhattisgarh	2804.73
8	Dadra & Nagar Haveli And Daman & Diu	12.16
9	Delhi	5761.35
10	Goa	61.38
11	Gujarat	2436.00
12	Haryana	100.73
13	Himachal Pradesh	242.37
14	Jammu and Kashmir	370.71
15	Jharkhand	1440.37
16	Karnataka	1296.08
17	Kerala	348.21
18	Lakshadweep	2.30
19	Ladakh	47.85
20	Madhya Pradesh	6601.54
21	Maharashtra	3029.47
22	Manipur	372.53
23	Meghalaya	1268.99
24	Mizoram	763.59
25	Nagaland	612.21
26	Odisha	3652.92
27	Puducherry	3.42
28	Punjab	182.05
29	Rajasthan	3762.84
30	Sikkim	96.05
31	Tamil Nadu	646.09
32	Telangana	2575.20
33	Tripura	970.52
34	Uttar Pradesh	1922.69
35	Uttarakhand	186.83
36	West Bengal	1188.55

Note: -Source-STC MIS Portal (As on 25/01/2022)

^{# -} Total Fund released to the State Government & Other Agencies in the State.

Statement referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 144 for 02.02.2022 by SHRI DEREK O' BRIEN regarding "FUNDS FOR SCHEDULED TRIBE COMPONENT"

Details of funds allocated and expenditure made under State TSP during current financial year

(Rs. in Crore)

No. States/UTS Allocation Expenditure 1 Andhra Pradesh 6131.24 2992.56 2 Andaman & Nicobar Islands 231.90 39.26 3 Assam 1528.17 647.85 4 Bihar 1352.26 347.79 5 Chhattisgarh NR NR 6 Dadra & Nagar Haveli and Daman & Diu NR NR 7 Goa 492.61 70.75 8 Gujarat 14463.08 4692.04 9 Himachal Pradesh 1227.45 NR 10 Jharkhand NR NR 11 Karnataka 7673.47 NR 12 Kerala 781.36 114.76 13 Madhya Pradesh 24910.99 NR 14 Maharashtra 9738.00 1817.54 15 Odisha 13714.87 4351.69 16 Rajasthan 18095.95 7574.20 17 Sikkim 1.00	S.		FY 2021-22*		
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14 Maharashtra 9738.00 1817.54 15 Odisha 13714.87 4351.69 16 Rajasthan 18095.95 7574.20 17 Sikkim 1.00 1.00 18 Tamil Nadu 1306.01 45.38 19 Telangana 12304.23 2685.94 20 Tripura 3406.15 NR 21 Uttar Pradesh 1335.74 NR 22 Uttarakhand 543.30 NR	12	Kerala	781.36	114.76	
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22 Uttarakhand 543.30 NR	21		1335.74	1/2/1/2014	
23 West Bengal 9633.54 NR					

Source: Information received from States/UTs. (As on 31.12.2021)

^{*}Provisional figures, NR: Not received